

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/02/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Manthan Educational Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Company
UNDER SECTION	131

ORDER

Present: Ld. PCS Mr. R. Ramakrishna Gupta for the Petitioner.

Ld. Proxy Counsel on behalf of Ms. D. Pallavi for the ROC.

Despite service, none appeared on behalf of the Income Tax Authorities.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)